

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:39  
ANSWERED ON:20.02.2006  
`DEGRADATION OF COASTLINE`  
Rawat Shri Bachi Singh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether there has been a continuous degradation of the coastline in the country;
- (b) if so, the details thereof; and
- (c) the steps being taken or proposed to be taken by the Government to check and repair the damage to the coastline?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a), (b) & (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 39 TO BE ANSWERED ON MONDAY, 20.2.2006 ON `DEGRADATION OF COASTLINE`

(a) and (b) As per the information available in Coastal Erosion Directorate of Central Water Commission, sea erosion has affected coastline at many areas in the country in varying magnitude. The details of State-wise areas affected by sea erosion are given below:

State    Locations affected by sea erosion.

Andhra Pradesh    Uppeda and near by villages near Kakinada and some places in West Godavari and Krishna Districts.

Goa    Coastal areas in Pernam, Bardez, Salcete, Canacona, Tiswadi Talukas.

Gujarat    Coastal areas in Valsad, Navsar, Surat and Bharuch Districts.

Karnataka    Coastal areas in Mangalore, Udupi and Kundapur Talukas in Dakshina Kannada District and Bhatkal, Honnavar, Kunta, Ankola and Karwar Talukas in Uttara Kannada District.

Kerala    Coastal areas in Thiruvananthapuram, Kollam, Alappuzha, Ernakulam, Thrissur, Manjeri, Kozhikode, Thalessery, Kasaragode Divisions.

Maharashtra    Coastal areas in Mumbai, Mumbai Suburban, Thane, Raigad, Ratnagiri and Sindhudurg Districts.

Orissa    Coastal areas in Ganjam, Puri, Kendrapara, Balasore, Jagatsinghpur and Bhadrak.

Pondicherry    Coastal areas in Pondicherry.

Tamil Nadu    Coastal areas in Chennai North, Kancheepuram, Cuddalore, Nagapattinam, Thoothukudi, Tirunelveli and Kanyakumari Districts.

West Bengal    Coastal areas in 24 Parganas (South), 24 Parganas (North) and Digha.

Lakshadweep    Coastal areas in islands of Agatti, Amini, Andrott, Bitra, Chetlat, Kadmat, Kalpani, Kavaratti, Kiltan and Minicoy.

(c) Planning, investigation and execution of schemes to check sea erosion are the responsibility of the State/UT Governments. These are funded by the State Governments from the Annual Plan funds provided to the States by the Planning Commission under Flood Control. However, in order to tide over the immediate fund constraints faced by the States in implementing anti-sea erosion works on the critical reaches, a Centrally Sponsored Scheme (now shifted to State Sector) `Critical Anti Erosion Works in Coastal and other than Ganga Basin States` is implemented by Central Water Commission for protection of critical coastal areas of Maritime States/UTs. Further, Ministry has formulated a National Coastal Protection Project to arrange external funding for protection of coastal areas of Maritime States/UTs from sea erosion.

In addition, the Government has taken several other steps including the following:

- (i) Central Government has issued the Coastal Regulation Zone (CRZ) Notification, 1991 under Environment (Protection) Act, 1986 to regulate all developmental activities in the CRZ area for protection of the coastal environment.
- (ii) The ecological damages that have taken place due to the recent tsunami have been got assessed by the Ministry of Environment

and Forests through nine scientific institutions. The concerned State Governments and Union Territories have taken up control measures which include mangrove afforestation and development of bio shields.

(iii) Under the Coastal Ocean Monitoring and Prediction System (COMAPS) Programme of Department of Ocean Development, the quality of sea water is regularly monitored at 72 earmarked Stations along the coastline.

(iv) Schemes have been launched by Coastal Erosion Directorate, Ministry of Water Resources to take up measures for protection of coastal areas of maritime States/Union Territories.